

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3105
ANSWERED ON:15.03.2013
PRICING OF PNG PRODUCTS
Nahata Smt. P. Jaya Prada

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Indraprastha Gas Limited (IGL) has announced a hike in the selling price of domestic PNG in Delhi, Noida, Greater Noida and Ghaziabad w.e.f. February,2013;
- (b) if so, the details thereof along with the reasons for such a steep hike;
- (c) whether the Government has taken steps to reduce the administrative inefficiency and handling costs in IGL so as to reduce the price; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) & (b) Yes, Madam. The consumer price of domestic PNG in NCT of Delhi was revised with effect from 10th February 2013 from Rs 22 per scm to Rs 23.50 per scm for consumption upto 30 scm in two months. For consumption above 30 scm in two months, the consumer price was revised from Rs 34 per scm to Rs 35.50 per scm. Similarly for cities of Noida, Greater Noida and Ghaziabad falling in the state of Uttar Pradesh, the consumer price of domestic PNG was revised from Rs 23.50 per scm to Rs 25 per scm for consumption upto 30 scm in two months. For consumption above 30 scm in two months, the consumer price was revised from Rs 34 per scm to Rs 38 per scm. The prices have been revised due to various reasons; inter alia, Appreciation of dollar vis-à-vis rupee, increased quantum of R-LNG, and increase in the price of R-LNG available in the market.

(c) & (d) The retail price of PNG/CNG in any city is fixed by the CGD entity operating in the city. The price of PNG/CNG is not decided or approved by the Government. The CGD entities use a varying mix of domestic gas, Long-term RLNG and spot RLNG. The price of PNG/CNG is a function of the weighted, average of the price of the gas (domestic gas/RLNG/Spot LNG), operating expenses, various Central, State and local taxes and levies.